

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 9351 /RO/2020

Bilaspur, Dated: 05.11.2020

It is hereby notified that vide order dated 04.11.2020, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Goutam Bhaduri**, Judge, High Court of Chhattisgarh, Bilaspur to deal with the request under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section 11 of Arbitration and Conciliation Act, 1996.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Arvind Kumar Verma) 05.11.2020.
Registrar (Judicial)